

Pradesh (under Andhra Pradesh Re-organisation Act, 2014), Bihar (Prime Minister's Bihar Package-2015) and erstwhile State of Jammu and Kashmir (Prime Minister's Development Package for Jammu and Kashmir-2015) have been announced between 2013-14 to 2019-20. In the financial year 2019-20, four States namely Andhra Pradesh, erstwhile State of Jammu and Kashmir, Tripura, and Uttarakhand have received funds as Special Assistance under the Budget line "Transfer to States", Demand No.40 operated by Department of Expenditure. The details of the same are as below:-

Sl. No.	States	Amount (₹ in crore)	Reasons
1	Andhra Pradesh	350.00	Special Assistance-Capital for Development works in 7 backward districts of the State under Andhra Pradesh Reorganisation Act, 2014.
2	Jammu and Kashmir	200.00	Special Assistance-Capital for Implementation of 624 MW Kiru HE Project on River Chenab (Indus Basin).
3	Tripura	698.70	Special Assistance-Capital for Completion of Projects Taken up by State.
4	Uttarakhand	375.00	Special Assistance-Capital for Kumbh Mela.

(c) to (e) The Union Government has received requests for Special Assistance/ Financial Assistance from all States and Union Territories with Legislature in the financial year 2020-21. The provision of Special Assistance has been earmarked for (a) spillover committed liabilities for which budget provision is not made after the implementation of the Fourteenth Finance Commission recommendations (b) and other need based assistance to the States. The proposals are examined as per these criteria and with regard to the States' resources and releases are made for the States/UTs meeting contextual needs within the financial year subject to availability of resources with the Union Government.

Relaxation of interest payment on credit card payments

204. SHRI TIRUCHI SIVA: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry has provided for any relaxations on interest payment for default on credit card payments for the months of March to July 31st 2020;

(b) whether any guidelines have been issued by Government for the above mentioned relaxations on interest payment for default on credit card payments during March to July 31st 2020; and

(c) whether the interest rates have been increased for default on credit card payment by banks during the months of March to July 31st 2020?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Reserve Bank of India, *vide* circulars dated 27.3.2020 and 23.5.2020 on COVID-19 Regulatory Package, permitted all lending institutions to grant a moratorium of six months on payment of all instalments falling due between 1.3.2020 and 31.8.2020, in respect of all term loans outstanding, including credit card dues, as on 1.3.2020.

(b) and (c) As per the said circulars, rescheduling of payments including interest does not qualify as default and therefore, the questions of relaxations on interest payment or increase in the interest rates for default on credit card payments do not arise in respect of those credit card holders who have availed of the moratorium during the months of March to August 2020.

Measures to improve falling GDP

†205. SHRIMATI PHULO DEVI NETAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the GDP rate of the country is continuously falling down;

(b) if so, the details of GDP rate of the last two years along with the reasons therefor;

(c) the estimated rate of GDP in the third and fourth quarter of 2020; and

(d) the details of corrective measures taken to improve the rate of GDP?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (d) As per the Estimates of Gross Domestic Product (GDP) released by National Statistical Office (NSO), GDP growth on average was 7.5 percent in 2014-19, which is the highest amongst G-20 countries. As per latest estimates of NSO, the annual GDP growth rates at constant (2011-12) prices during FY 2018-19 and FY 2019-20 stood at 6.1 per cent (First Revised Estimates) and 4.2 per cent (Provisional

†Original notice of the question was received in Hindi.